

All Communications should be addressed
to Registrar (Vigilance)
Email id: rv-hc.cg@gov.in

HIGH COURT OF CHHATTISGARH AT BILASPUR
MEMORANDUM

No. 264 /Vig./2023

Bilaspur, dated 09/01/2023

Declaration of Assets has to be called from the Judicial Officers of District Judiciary. Therefore, you are requested to submit your declaration of assets as on (31/12/2022) in **prescribed proforma** which has been enclosed herewith, to this registry in pdf format by 28 February, 2023 through E-mail on the following E-mail address- rv-hc.cg@gov.in as well as send a hard copy of the same through registered post.

s d/-

(Sudhir Kumar)

Registrar (Vigilance)

Endt. No. 265 /Vig./2023

Bilaspur, dated 09/01/2023


Copy forwarded to :

1. Shri Narendra Singh Chawla, Principal Judge, Family Court, Durg.
2. Smt. Meenakshi Gondale, Joint Secretary, Chhattisgarh Human Rights Commission, Raipur.
3. Shri Ram Kumar Tiwari, Principal Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
4. Shri Arvind Kumar Verma, Registrar General, High Court of Chhattisgarh, Bilaspur.
5. Shri Onkar Prasad Gupta, Presiding Officer, State Transport Appellate Tribunal, Raipur.
6. Shri Rajesh Kumar Shrivastava, Legal Advisor to Governor, Governor's Secretariat, Raipur.
7. Smt. Sushma Sawant, Director, Chhattisgarh State Judicial Academy, Bilaspur.
8. Shri Sudhir Kumar, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
9. Shri Ramashankar Prasad, Principal Judge, Family Court, Bilaspur.
10. Shri Balram Prasad Verma, Registrar (S &A), High Court of Chhattisgarh, Bilaspur.
11. Shri Hemant Saraf, Principal Judge, Family Court, Raipur.
12. Smt. Suman Ekka, Judge, Family Court, Baloda-Bazar.
13. Shri K. Vinod Kujur, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
14. Shri Bhuneshwar Ram, Judge, Family Court, Korba.

15. Shri Gaukaran Singh Kunjam, Judge, Family Court, Raigarh.
16. Shri Brijendra Kumar Shastri, I Additional Principal Judge, Family Court, Raipur.
17. Shri Chandra Kumar Ajgalley, Judge, Family Court, Surajpur.
18. Shri Maneesh Kumar Thakur, Judge, Family Court, Jagdalpur.
19. Smt. Kiran Chaturvedi, Presiding Officer, C.G. State Wakf Tribunal, Raipur.
20. Shri Vijay Kumar Hota, Judge, Family Court, Bemetara.
21. Shri Shakti Singh Rajput, Registrar (Computerisation)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur.
22. Smt. Dhaneshwari Sidar, Judge, Family Court, Ambikapur.
23. Shri Hirendra Singh Tekam, Special Judge Under SC & ST (P.A.) Act, Raipur.
24. Shri Satyendra Kumar Sahu, Legal Advisor, Chhattisgarh Lok Ayog, Raipur.
25. Shri Jitendra Kumar, Special Judge under SC & ST (P.A.) Act, Raigarh.
26. Mohd. Rizwan Khan, II Additional Principal Judge, Family Court, Durg.
27. Shri Shyam Lal Nawratana, Additional Principal Judge, Family Court, Bilaspur.
28. Shri Mansoor Ahmed, Judge, Family Court, Manendragarh.
29. Smt. Vinita Warner, Judge, Family Court, Rajnandgaon.
30. Smt. Girja Devi Meravi, Judge, Family Court, Balod.
31. Shri Shailesh Kumar Tiwari, Special Judge Under SC & ST (P.A.) Act, Durg.
32. Shri Santosh Kumar Aditya, II Additional Principal Judge, Family Court, Raipur.
33. Shri Khilawan Ram Rigri, Special Judge Under SC & ST (P.A.) Act, Janjgir-Champa.
34. Ku. Sanghratna Bhatpahari, Special Judge Under SC & ST (P.A.) Act, Bilaspur.
35. Shri Jaideep Garg, Judge, Commercial Court (District Level), Raipur.
36. Shri Thomas Ekka, Special Judge Under SC & ST (P.A.) Act, Rajnandgaon.
37. Shri Devendra Nath Bhagat, Special Judge Under SC & ST (P.A.) Act, Ambikapur.
38. Shri Shailesh Kumar Ketarap, Registrar, Chhattisgarh Arbitration Tribunal, Raipur.
39. Shri Mohan Prasad Gupta, Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs, Department, Raipur.
40. Shri Ramjivan Dewangan, Judge, Family Court, Mahasamund.
41. Shri Neeraj Sharma, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
42. Shri Rajeev Kumar, Special Judge Under SC & ST (P.A.) Act, Korba.
43. Shri Vinod Kumar Dewangan, Judge, Family Court, Dhamtari.
44. Smt. Geeta Neware, Judge, Family Court, Jashpur.

45. Shri Srinarayan Singh, Judge, Family Court, Kanker.
46. Shri Alok Kumar (Jr.), Judge, Family Court, Kawardha.
47. Shri Pankaj Kumar Jain, Chairman, Permanent Lok Adalat, Bilaspur.
48. Smt. Shraddha Shukla Sharma, III Additional Principal Judge, Family Court, Durg.
49. Smt. Garima Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur.
50. Dr. Manoj Kumar Prajapati, Chairman, Permanent Lok Adalat, Raipur.
51. Shri Prashant Parashar, Secretary, High Court Legal Services Committee, Bilaspur.
52. Shri Devender Kumar, Additional Registrar (D.E. & E.), High Court of Chhattisgarh, Bilaspur.
53. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Durg.
54. Shri Gregory Tirkey, Chairman, Permanent Lok Adalat, Jagdalpur.
55. Shri Vivek Kumar Tiwari (Sr.), Judge, Family Court, Janjgir-Champa.
56. Shri Sunil Kumar Nande, Additional Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
57. Shri Anand Prakash Wariyal, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
58. Smt. Urmila Gupta, Chairman, Permanent Lok Adalat, Ambikapur.
59. Ku. Radhika Saini, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur.
60. Shri Shailendra Chauhan, Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur.
61. Ku. Udai Laxmi Parmar, Registrar, Chhattisgarh State Consumer Disputes Redressal Commission, Raipur.
62. Shri Anil Kumar Pandey, Additional Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur.
63. Shri Awadh Kishore, Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur.
64. Shri Sanjay Kumar Soni, Secretary, District Legal Services Authority, Dantewara.
65. Smt. Sanjaya Ratrey, Registrar, Commercial Court, Raipur.
66. Shri Mahesh Kumar Raj, Secretary, District Legal Services Authority, Jashpur.
67. Shri Amit Jindal, Secretary, District Legal Services Authority, Ambikapur.
68. Shri Gitesh Kumar Kaushik, Secretary, District Legal Services Authority, Janjgir-Champa.
69. Shri Diamond Kumar Gilhare, Secretary, District Legal Services Authority, Kanker.
70. Shri Sumit Kumar Harsyana, Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur.
71. Shri Shyam Kumar Sahu, Deputy Secretary, Chhattisgarh Human Rights Commission, Raipur.

72. Smt. Reshma Bairagi Patel, Secretary, District Legal Services Authority, Balrampur at Ramanujganj.
73. Shri Praveen Mishra, Secretary, District Legal Services Authority, Raipur.
74. Smt. Jasvinder Kaur Ajmani Malik, Secretary, District Legal Services Authority, Bemetara.
75. Ku. Mayura Gupta, Secretary, District Legal Services Authority, Baloda-Bazar.
76. Smt. Suman Singh, Secretary, District Legal Services Authority, Balod.
77. Shri Devashish Thakur, Secretary, District Legal Services Authority, Rajnandgaon.
78. Smt. Smita Shrivastava Sinha, Secretary, District Legal Services Authority, Raigarh.
79. Shri Lokesh Patle, Administrative Officer, Chhattisgarh State Judicial Academy, Bilaspur.
80. Ku. Kamini Jaiswal, Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
81. Shri Amit Pratap Chandra, Secretary, District Legal Services Authority, Kawardha.
82. Ku. Amba Shah, Secretary, District Legal Services Authority, Kondagaon.
83. Ku. Namrata Norge, Law Officer, Chhattisgarh Human Rights Commission, Raipur.
84. Shri Prashant Kumar Bhaskar, Deputy Secretary, Government of C.G., Law & Legislative Affairs Department, Raipur.
85. Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Korba.
86. Shri Mayank Soni, Secretary, District Legal Services Authority, Mungeli.
87. Shri Ishan Vyas, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, New Delhi.
88. Shri Damodar Prasad Chandra, Secretary, District Legal Services Authority, Mahasamund.
89. Shri Aashish Dahariya, Secretary, District Legal Services Authority, Durg.
90. Ku. Dolly Dhruw, Secretary, District Legal Services Authority, Surajpur.
91. Shri Rakesh Singh Sori, Secretary, District Legal Services Authority, Bilaspur.
92. Ku. Geeta Brij, Secretary, District Legal Services Authority, Jagdalpur.
93. Shri Himanshu Aarya, Secretary, District Legal Services Authority, Baikunthpur.
94. Shri Kranti Kumar Singh, Secretary, District Legal Services Authority, Dhamtari.
95. Shri Samaru Lal Matre, Labour Judge, Labour Court, Raipur.
- ✓ 96. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo along with prescribed proforma of declaration of assets on the official web-site of this High Court.


 (Sudhir Kumar)
 Registrar (Vigilance)

PROFORMA FOR DECLARATION OF ASSETS
(As on 31/12/ 2022)

Name of Officer (In Full) :
Date of Birth :
Present post held :

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Movable Property (Valued above 1 lakh or 1 month's basic pay, which is less of both)				
Name of Articles				
1				

Jewellery (Lump Sum)			
Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits			
2) Savings Bank Accounts			
3) PPF			
4) GPF / CPS			
5) NSS			
6) Others			

- Please read the instructions carefully, while submitting your declaration of assets :
1. Submit your declaration of assets (as on 31/12/year) in duly signed proforma with clear mention of date of submission.
 2. Mention approximate value and year of purchase with respect of movable properties. (only properties valued above 1 lakh or 1 month's basic pay, which is less of both). It is also directed that
 3. Expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965. While purchasing/selling/acquiring any movable/ immovable property, receiving gifts etc. information be submitted separately to this registry under Rules of C.G. Civil Services (Conduct) Rules, 1965.

Signature & Date